

**IN THE NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

Withdrawal Memo

In

IBA/42/KOB/2019

(under section 12 A of IBC, 2016)

Order delivered on 1ST Jan 2020

Coram:

1. Hon'ble Shri Ashok Kumar Borah, Member (Judicial)
2. Hon'ble Shri Veera Brahma Rao Arekapudi, Member (Technical)

**In the matter of
Withdrawal Memo filed by the Interim Resolution
Professional
In**

**The Trivandrum Specialists Hospital Pvt Ltd,
Pattom Palace,
P.O.Box 1052,
Thiruvananthapuram**

: Corporate Debtor

Vs.

**Cuboid Infrastructure,
Registered Office: 13-15,
KRG Nagar 4th Street,
Ganapathy,
Coimbatore-641006**

: Operational Creditor

Parties/Counsel present:

Interim Resolution Professional : Shri Renahan Vamakesan (appeared in person)

Counsel for the Operational Creditor : Nil

Counsel for the Corporate Debtor : Nil

ORDER

1. This order has arisen out of the Withdrawal Memo filed under Section 12 A of IBC 2016 by the Interim Resolution Professional in IBA/42/KOB/2019.

2. The Corporate Insolvency Resolution Process was initiated against the Corporate Debtor M/s.Trivandrum Specialists Hospital Pvt Ltd, Thiruvananthapuram vide order dated 19.12.2019 of this Tribunal and the Shri Renahan Vamakesan was appointed as IRP.
3. The IRP has immediately proceeded to carry out the necessary functions and responsibilities stipulated by the Code.
4. Now vide the above Memo of Withdrawal, the Interim Resolution Professional stated that the Operational Creditor has settled the dispute with the Corporate Debtor and he received the Form FA and settlement agreements duly signed for withdrawal of CIRP under Section 12 of IBC 2016 and under Regulation 30A of CIRP Regulation 2016.
5. In view of the settlement of the matter between the parties and as the Operational Creditor has submitted the Form FA on 30.12.2019 to the IRP for withdrawal of the CIRP process in the said IBA/42/KOB/2019, we accordingly, approve the application filed by the Operational Creditor through IRP and the IBA/42/KOB/2019 stands disposed of.

Dated this the 1st day of January 2020.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)